THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 30th of April, 2025

No. HC.V-102/2015/ 408 /Estt. ### Hon'ble the Chief Justice in exercise of powers conferred under Article 229 of the Constitution of India read with Rule 6(a) of "The Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967", is pleased to promote and appoint Shri Madhu Nath Sarma, Joint Registrar of this Registry, as Registrar (Establishment) in the Principal Seat of the Gauhati High Court, on the basis of the existing promotional policy for the Officers and staff of the Gauhati High Court, in the Pay Band of Rs. 65000-112000/- (P.B.-5) with Grade Pay of Rs. 18500/- per month, plus other admissible allowances as per Rules, vice Shri Purna Prasad Upadhaya, retired with effect from 29-02-2024 upon reaching age of superannuation.

Accordingly, Shri Madhu Nath Sarma is directed to submit his joining report of his new assignment to the Establishment Section. Further, he shall be entitled to the pay and allowances of his promoted post with effect from the date of his joining.

No. HC.V-102/2015/ 408 A /Estt. ### Hon'ble the Chief Justice in exercise of powers conferred under Article 229 of the Constitution of India read with Rule 6(a) and Rule 7.(1A) of "The Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967", is pleased to promote and appoint Smt. Panchai Sarma, Deputy Registrar of this Registry, as Joint Registrar in the Principal Seat of the Gauhati High Court, on the basis of the existing promotional policy for the Officers and staff of the Gauhati High Court, in the Pay Band of Rs. 30000-110000/- (P.B.-4) with Grade Pay of Rs. 16900/- per month, plus other admissible allowances as per Rules, vice Shri Madhu Nath Sarma, upon his joining to the post of Registrar (Establishment).

The appointment of Smt. Panchai Sarma as Joint Registrar shall, however, come into effect as and when she joins the post of Joint Registrar vice Shri Madhu Nath Sarma promoted to the post of Registrar (Establishment). Accordingly, Smt. Panchai Sarma is directed to submit her joining report of her new assignment to the Establishment Section. Further, she shall be entitled to the pay and allowances of her promoted post with effect from the date of her joining.

No. HC.V-102/2015/ 408B /Estt. ### Hon'ble the Chief Justice in exercise of powers conferred under Article 229 of the Constitution of India read with Rule 6(a) and Rule 7.(2) of "The Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967", is pleased to promote and appoint Shri Pradip Sarmah, Assistant Registrar of this Registry, as Deputy Registrar in the Principal Seat of the Gauhati High Court, on the basis of the existing promotional policy for the

Officers and staff of the Gauhati High Court, in the Pay Band of Rs. 30000-110000/-(P.B.-4) with Grade Pay of Rs. 15700/- per month, plus other admissible allowances as per Rules, vice Smt. Panchai Sarma, upon her joining to the post of Joint Registrar.

The appointment of Shri Pradip Sarmah as Deputy Registrar shall, however, come into effect as and when he joins the post of Deputy Registrar vice Smt. Panchai Sarma promoted to the post of Joint Registrar. Accordingly, Shri Pradip Sarmah is directed to submit his joining report of his new assignment to the Establishment Section. Further, he shall be entitled to the pay and allowances of his promoted post with effect from the date of his joining.

No. HC.V-102/2015/ 408C /Estt. ### Hon'ble the Chief Justice in exercise of powers conferred under Article 229 of the Constitution of India read with Rule 6(a) and Rule 7.(3) of "The Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967", is pleased to promote and appoint Shri Bidyut Bikash Goswami, Administrative Officer (Judicial) of this Registry, as Assistant Registrar in the Principal Seat of the Gauhati High Court, on the basis of the existing promotional policy for the Officers and staff of the Gauhati High Court, in the Pay Band of Rs. 30000-110000/- (P.B.-4) with Grade Pay of Rs. 14500/- per month, plus other admissible allowances as per Rules, vice Shri Pradip Sarmah, upon his joining to the post of Deputy Registrar.

The appointment of Shri Bidyut Bikash Goswami as Assistant Registrar shall, however, come into effect as and when he joins the post of Assistant Registrar vice Shri Pradip Sarmah promoted to the post of Deputy Registrar. Accordingly, Shri Bidyut Bikash Goswami is directed to submit his joining report of his new assignment to the Establishment Section. Further, he shall be entitled to the pay and allowances of his promoted post with effect from the date of his joining.

By Order,

Sd/- Raktim Duarah

Memo No.HC.V-102/2015/ 4081 /Estt.

REGISTRAR GENERAL Dated 30-04-2025

Copy for information and necessary action to:

- 1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- 2. The Registrar (Vigilance/Administration/Judicial), Gauhati High Court, Guwahati.
- 3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- The Registrar, Gauhati High Court, Itanagar Permanent Bench at Yupia, Itanagar/Aizawl Bench, Aizawl/Kohima Bench, Kohima.
- 5. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
- 6. The Joint Registrar,....., Gauhati High Court, Guwahati.
- 7. Shri Madhu Nath Sarma, Joint Registrar (Administration), Gauhati High Court, Guwahati.
- The Joint Secretary to the Govt. of Assam, Finance (SIU) Dept., Dispur, Guwahati-6.
- The Joint Secretary to the Govt. of Assam, Finance (Budget) Dept., Dispur, Guwahati-6.
- 10. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
- 11. The Director, Directorate of Printing & Stationary, Bamunimaidam, Guwahati-21, with a request to publish this Notification in the next issue of the Official Gazette of Assam and send one copy to this Registry through email.

- 12. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Principal Seat of the Gauhati High Court.
- 13. The Deputy Registrar....., Gauhati High Court, Guwahati.
- 14. Smt. Panchai Sarma, Deputy Registrar (Paperbook & RTI), Gauhati High Court, Guwahati.
- 15. The Assistant Registrar....., Gauhati High Court, Guwahati.
- 16. Shri Pradip Sarmah, Assistant Registrar (Finance), Gauhati High Court, Guwahati.
- 17. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 18. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
- 19. The Treasury Officer, Kamrup (M) Treasury, Guwahati.
- 20. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
- 21. The Chief Security Officer, Gauhati High Court, Guwahati.
- 22. The Administrative Officer (Judicial),, Gauhati High Court, Guwahati.
- 23. Shri Bidyut Bikash Goswami, Administrative Officer (Judicial), Gauhati High Court, Guwahati.
- 24. The Court Officer-I/II, Gauhati High Court, Guwahati.
- 25. The C.A. to Registrar General, Gauhati High Court, Guwahati.
- 26. Order file.

REGISTRAR GENERAL

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